

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-CRI-40/2020)

Suraj Subash TendulkarPetitioner.

Vs

Mrs. Sangeeta S. Tendulkar & anr. Respondents.

Shri M. B. D'Costa, Senior Advocate with Ms. K. Betquekar, Advocate for the Petitioner.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 28th August 2020.

P.C.

Issue notice to the first respondent, returnable on 11.9.2020.

2. There shall be stay of all further proceedings in Criminal Case No.4/OA/PWDVA/2020/B/B, on the file of JMFC, at Quepem.

DAMA SESHADRI NAIDU, J.

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